

(f) Does not arise.

#### **Norms for Distribution of Quotas**

8946. SHRI ANBARASU ERA: Will the Minister of TEXTILES be pleased to state:

(a) the details of the norms, guidelines prescribed for distribution of Garment Export Entitlements to eligible exporters; and

(b) the role of the Apparel Export Promotion Council in the same?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) The details of norms and guidelines prescribed for distribution of Garment Quotas for the years 1988 to 1990 are available in the Public Notice No. 28-ETC (PN)/87 dt. 15th October, 87 copies of which are available in the Parliament Library.

(b) The Apparel Export Promotion Council is the agency for administering the Garment Export Entitlement Distribution Policy announced by the Government.

#### **Palm Oil to Sikkim**

8947. SHRI NANDU THAPA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Union Government have granted monthly quota of Palm oil and rapeseed oil for the State of Sikkim; and

(b) if so, the quantity of monthly quota and the date when it was fixed?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). Allocation of edible oils to the States for PDS is made on month to month basis depending upon demands made by the States/UTs,

stock of imported edible oils available with the Government, availability of indigenous oils in the market and prices thereof, and pace of lifting of edible oil allocated to them earlier. Based on the above consideration the allocation of Palmolein oil to Sikkim has been fixed at a level of 100 MTs for the month of May, 1990. Presently, rapeseed oil is not imported for distribution under PDS.

[*Translation*]

#### **Instruction to Kendriya Bhandars**

8948. SHRI SURYA NARAYAN YADAV:  
SHRI RAJVEER SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have issued instructions to Kendriya Bhandar, Vasant Vihar, New Delhi for drawing ration only twice a month; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) According to the procedure followed by Delhi Administration, all Fair Price Shops including those operated by Kendriya Bhandars, are delivered supplies of wheat and rice on fortnightly basis and levy sugar on monthly basis.

(b) The decision of fortnightly supplies was taken, taking into account storage constraints, and timely transportation.

[*English*]

#### **High Percentage of Maternal Mortality**

8949. DR. DAULTRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether government are aware that International Planned Parenthood Federation has pointed out India's large percentage of maternal mortality;

(b) if so, the causes of high percentage of maternal mortality; and

(c) the measures Government had taken to reduce maternal mortality?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir. The maternal mortality rate in the country is estimated to be 4 to 5 per thousand live births.

(b) The causes of high percentage of maternal mortality are Anaemia, Bleeding due to pregnancy and Puerperium, Toxemia of pregnancy, Puerperal Sepsis, Abortion etc.

(c) To reduce maternal mortality, Government have taken steps to implement a package of action as part of the State sector plan and as Centrally sponsored schemes for expansion of health network, training of health workers, traditional birth attendants, supply of delivery kits etc. The services provided are care of the women during pregnancy, during delivery and postnatal period. The expansion of post-partum scheme under family welfare programme and intensification of schemes for immunisation, prophylaxis against nutritional anaemia and supplementary nutrition under ICDS are some of the other steps taken by the Government to reduce maternal mortality rates.

#### **Report of Study Team Regarding Indian Workers In Gulf Countries**

8950. SHRI T. BASHEER: Will the Minister of LABOUR be pleased to state:

(a) whether Government have received

the report submitted by the team which visited the Gulf Countries to study the problems of Indian workers there;

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) Yes, Sir.

(b) The delegation made various recommendations relating to simplification of procedures, deployment of agricultural labour, fixing of wages etc.

(c) The recommendations are under the consideration of Government.

#### **Prices of Polyester Staple Fibre/Yarn**

8951. SHRI SHANTILAL PURUSHOTTAM DAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the prices of polyester blended yarns for the last one year;

(b) the justification for increase in the prices;

(c) whether polyester staple fibre (PSF) prices have recently gone down while prices of blended yarns have increased; and

(d) if so, the action proposed to be taken to bring down the prices of blended yarns?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Quarterly prices of polyester blended yarns for the last one year are as given below: